IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 304
(IB)-250(ND)/2017
New IA- 1875/2024

IN THE MATTER OF:
M/s. Shree Ram Lime Products Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. gee Ispat Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (Liq)

Order delivered on 07.05.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 1875/2024: The IA has been preferred for taking 22nd Progress Report on record.

For the reasons stated therein, the IA is allowed and the report is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Ashima